- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. LT-2283/92. for (a), (c) and (d)].
- (xii) (a) Twenty-fourth Annual Report and Accounts of the Nehru Memorial Museum and Library, New Delhi for the year 1989-90, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. LT-2408/92].

THE DEPUTY CHAIRMAN : Shri Vidya Charan Shukla.

SHRI DIGVIJAY SINGH (Bihar) : Madam, be is not there.

THE DEPUTY CHAIRMAN : Kumari Mamta Banerjee .. (Interruptions)

AN HON MEMBER : What liappened to the Ministers?

THE DEPUTY CHAIRMAN: I don't know. I will findout... (Interruptions) Please find out.. (Interruptions)

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Where are all the Cabinet Ministers?

THE DEPUTY CHAIRMAN: Let me find out where (*Interruptions*) We will find out. (*Inteerruptions*)... We will find out.

SHRI SURESH KALMADI (Maharashtra): They have gone for filing the nomination papers for the the Vice-Presidential election. (Interruptions)

AN HON. MEMBER: Madam, because the Ministers are not there.

these papers are not to be hid So please go ahead.

(Interruptions)

THE DEPUTY CHAIRMAN: I am going ahead. Kumari Mamta Banerjee.

Report and Accounts (1990-91) of the Central Social Welfare Board, New Delhi and related papers

- THE MINISTER OF STATE OF HUMAN IN THE MINISTRY RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN MINISTRY OF HUMAN RE SOURCE DEVELOPMENT (DE **PARTMENT** OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:-
- (i) Annual Report r.nd Accounts of the Central Social Welfare Board, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Board,
- (iii) Statement giving reasons foi the delay in laying the papers mentioned at (1) above. [Placed ir Library. *See* No. LT-2354/92].

THE DEPUTY CHAIRMAN
Shri Mullappally Ramachandran. He is not here. (Interruptions)... Kumari
Selja.

- I. Report (1988-89) of Jamia Mil Ha Ismalia, New Delhi and relate* papers.
- IL Report and Accounts (1990-91 of the Central Tibetan Schools Admi lustration, New Delhi, National Institute of Educational Planning an

Administration, New Delhi and Centi for Cultural Resources and Trainin New Delhi and related papers

KUMARI SELJA : Madam, lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (3) of seoton 27 of the Jamia Millia Islamia Act, 1988:—
- (i) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 1988-89.
- (ii) Review by Government on the working of the above University
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—2420/92]

- II. A copy each (in English and Hindi) of the following papers :—
- (i) (a) Annual Report of the Central Tibetan Schools Administration, New Delhi, for the year 1990-91.

Annual Accounts of the Central Tibetan Schools Administration, New Delhi, for the year 1990-91 and the Audit Report thereon.

Statement by Government accepting the above Report.

Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT—2419/92].

- (iiXa) Annual Report and Accounts of the National Institute of Educational Planning and Administration, New Delhi, for the year 1990-91, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

on the Table

[Placed in Library. See No. LT—2421/92.]

- (iiiXa) Annual Report and Accouns of the Centre for Cultural Resourcet and Training, New Delhi, for the year 1990-91 together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. LT—2357/92].

SHRI S. JAIPAL REDDY (Andhra Pradesh) : Madam, you have.. (Interruptions)

SHRI YASHWANT SINHA (BIHAR): Madam, how do you respond to the fact that at this point of time—you have adjourned the House till 12—that two senior Ministers of the Government were not present? They have not even shown the due courtesy to thii House. Is this the manner in which the House should be treated What is happening to parliamentary

democracy? (Interruptions)-----This is a very serious matter. Any other
Government would have died a thousand
deaths if they had behaved like this.
(Interruptions)..

SHRI DIPEN GHOSH (West Bengal): Have the Government sought for voluntary retirement? (*Interruptions*)....

THE DEPUTY CHAIRMAN: I don't know. (Interruptions)-----

SHRI YASHWANT SINHA *t* We want you to censure the Government. (*Interruptions*)... You must censure the Government. (*Interruptions*)....

THE DEPUTY CHAIRMAN I will find out where they were. (Interruptions)

SHRI YASHWANT SINHA : You have to censure the Government. (Interruptions) Here and now you hav; to censure the Government. {Interruptions}....

Papers wild

SHRI S. JAIPAL REDDY: Where is the Government? How can the House function ? {Interruptions)

SHRI YASHWANT SINHA:

The Ministers are paid for being present. It is a gross dereliction of duty. {Interruptions)....

THE DEPUTY CHAIRMAN: Please, KindW take your leafs. iust a minute. (Interruptions) There are Minister present, you cannot say "there are no Minister present". There is Kum ari Mamta Banerjee, Kumari Mr. Silja, Sukh Ram. {Interruptions}...

Shri S. JAIPAL REDDY: No no, Madam. (Interruptions)

SHRI MENTAY PADMANA-JBHAM (Andhra Pradesh) : STo, Midam. The business of the House wis suspended on a particular issue and nobody is here when we take up that *issue*.(*Interruptions*)

SHRI YASHWANT SINHA: I am not raising that issue. I am raising the issue of laying of pipers on the Table of the House for which Ministers are supposed to be present in the Home and they are absent without notice. You, are saying you will find out. {Intenuptions)

THE DEPUTY GHAIRMAN What can I do? {Interruptions).,.

SHRI YASHWANT SINHA

You must censure the Government (Interruptions).... You must censun the G Dvernment. {Interruptions)...

SHRI STJBRAMANIAN SWA MY: Dd they ask for your pernmvon

SHRI GURUDAS DAS GUPTA (West Bengal): We want the Leader of the House to be present in the House {Interruptions)....

THE DEPUTY CHAIRMAN: I

had announced in the Hou^ce that Mr. Arjun Singh did ai my permission because he said that he was

not feeling well and he wanted to go to the hospital.

SHRI MENTAY PADMANA-BHAM: about Mr. Mullap-pally Ramachandran ? What r.bou* others ? {Interruptions}....

SHRI S. JAIPAL REDDY: What about Mr. V.C. Shukla {Interruptions)....

THE DEPUTY CHATRMAN: I don't know . (Interruptions)....

SHRI YASHWANT SINHA:

We know what is going on in the other House. So, there is no reason for the Loader of the House. ... (Interruption!-)....

THE DEPUTY CHAIRMAN: Now the Leader of the House has come. (Interruptions)....

SHRI YASHWANT SINHA: All right. There is no reason. One of them had to be present here. It is your direction that one of the Ministers in the Parliamentary Affiirs Ministry should be present in the House. Mr. Jacob is not present here. (Interruptions)....

THE DEPUTY CHAIRMAN: Miy be he is busy in the other House. (Interruptions)... .He must be bu;y with some work in the other House. Let me find out. (Interruptions) I cannot give any ruling without finding out.... (Interruptions)....

SHRI YASHWANT SINHA: There is no question of ruling. If a Minister is, absent without notice to you—a Minister who is supposed o lay tilc papers on the Table of the

House—it is violative of the dignity of the House. It is against the privilege of the House and you must go on record by censuring the Government for this lapse. (Interruptions).,.. You must. (Interruptions)

Paper.? laid

डा० संजय सिंह (उत्तर प्रदेश) : श्रापने कहा कि मिनिस्टर साहब की तबियत ठांक नहीं है लेकिन वह भिनिस्टर लोक सभा में उपस्थित हैं।

उपसमापति : हमें नहीं से जो बोलेगे वही (व्यवधान)

I am not z Member of the Lok S.bha. (Interruptions).... I am not a Member of the Lok Sib ha to be pre cent over there to know what is happening. So, I am not allowing that. What I can say is what I know about. (Interruptions).... I will ask the Leader of the House where the Ministers were when they were to lay the papers. The Leader of the House will find out and report to the House.

THE LEADER OF THE HOUSE (SHRI S.B. CHAVAN) : Madam, I will find out. (Interruptions) ___

डा० **मुर**की मनोहर जोशी (उत्तर प्रदेश): उपसमापति जी, मुझे एक जान-कारी चाहिए। क्या लोक सभा तबियत ठीक कराने की जगह है ? केवल मैं यह जानना चाहता हूं। (व्यवधान)

THE DEPUTY CHAIRMAN:

Let us not go into that. A Member did tike my permission and I take it on me. He took my permisvsion and I am within my right to permit. (Interruptions)...

SHRI DIGVIJAY SINGH: Did Mr. V.C. Shukla take permission from you? (Interrutptions)

THE DEPUTY CHAIRMAN: Who?

SHRI DIGVIJAY SINGH: Mr: V.C. Shukla?

THE DEPUTY CHAIRMAN: No, No:

SHRI DIGVIJAY SINGH: Then, why don't you censure him ? At leaset you can Censure Mr. V. C. Shukla.

THE DEPUTY CHAIRMAN: Let me find out.

SHRI S. B. CHAVAN: I quite appreciate the point which the hon. Members are making and I will find out as io why Mr. Shukla could present.

{Interruptions}____ He will have to come and apologise to the House for his absence.

THE DEPUTY CHAIRMAN: Mr. Ramachandran, where were you ? What happened?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): I may be excused. I was in the other House.

THE DEPUTY CHAIRMAN: Mr. R&macoandsan, before I permit you to lay the papers on the Table of the House you owe an rpology to this House.

MULLAPPALLY SHRI RAMACHANDRAN: Madam, I sincerely apologise for my absence.

THE DEPUTY CHAIRMAN: Now you lay the papers on the Table of the House.

Report and Accounts (1988-89) of the Rajasthan State Agro Industries Corporation Limited, Jaipur and related papers

SHRI MULLAPALLY RAMACHANDRAN: Madam, I lay on the Table-Cl) A copy each (in English and Hindi) of the following papers, under subjection (1) of section 619A of the Companies Act, 1956:—

- (i) Twentieth Annual Report and Accounts of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1988-89 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) above.

Place in Library. See No: LT-2875/92).

षा० अवरार सहमय (राजस्थान) :
महोदया, मैं आपके माध्यम से राजस्थान
के गरीवों की बात करना चाहता हूं।
यहां पर कभी सकाल साता है सौर सब बाढ़ के कारण करोड़ो का नुकसान हो गया है। (स्वयान)

ु उपसमापति : ग्रवरार ग्रहमद साह्य ग्राप बैठ जाडये। विषय के नेता (श्री सिकन्दर बस्त): सदर साहिबा, मैं भ्रापकी खिदमत में यह भ्रर्ज करना चाहता हूं कि (व्यवश्वान)

نیتا ورو دهی دل « شری سکندر بخت مدیم میسه بس آب، کی نورمت بس به عرف کرناچا به تابول کر... « مدافلت ۴...

THE DEPUTY CHAIRMAN:

Will you please give your npmes so that I can call you in an orderly manner? Let me do 't in a proper manner. (*Interruption*). I will do it.

श्री सिकन्दर बहुत : सदर साहिया, मुझे कहना यह है कि पहले कही हुई बात को यह न समझा जाये कि किसी किस्म की चेयर के संबंध में कोई एस-पर्शन्स होते हैं या क्या होते हैं (स्यबधान)

طری سکندر بخت: جدد صاحب مجھے کہنایہ ہیدکر پہلے کہی نہوئی بات کویرنسجھا جائے۔ کرکسی قسم کی چیئر کے سمبندھ ہیں کوئی ایسپرشنس ہوتے ہیں یاکھا ہوتے ہیں

उपसमापतिः अभी चेयर को छोड़िये।

श्री सिकन्दर बस्तः मेरी एक बहुत ही मोदवाना दरख्वास्त है।

خری شکندر بخست: میری ایک بهست، ی موّد بان در نواست سهد